

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

30. IA 2585/2024 in C.P. (IB)/360(MB)2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2024**

**NAME OF THE PARTIES:- IA 2585/2024 Gujarat State Road Development  
Corporation Vs. Avil Menezes**  
**IN THE MATTER OF**  
**The Canara Bank Limited**  
**V/s**  
**Valecha Kachchh Toll Roads Limited**

**Section: 12(2) U/s 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA 2585 of 2024:-** Sr. Counsel Vikram Nankani a/w Rishabh Jaisani, Shalin Janj, Swati Vyas and Siddhant Marathe appeared for the Applicant and Counsel, Rahul Sarda a/w Dhruvad Vaghani and Nandita Bajpai appeared for the Respondent/RP. Heard, Counsel, for the parties for a considerable time **Reserved for Orders**. Parties are directed to file written submission within a period of one week from today.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**